

Shri C. Subramaniam: I would like to have notice for this question.

Shri S. M. Banerjee: The hon. Minister stated that some other units may have to be established. I want to know the number of units likely to be established during the Third Plan.

Shri C. Subramaniam: New Units? No, Sir, I have no idea. Already 46 firms are engaged in this. Perhaps by expanding these very firms, it would be possible to meet the requirements, but for certain specific categories we may have to have new units.

Shri S. C. Samanta: Is it not a fact that the All-India Manufacturers' Association has taken up this work and is going ahead?

Shri C. Subramaniam: Which work, I am unable to understand.

Shri S. C. Samanta: Manufacture of textile machinery.

Shri C. Subramaniam: Textile machinery is being manufactured, as I have already stated, by 46 firms. If it is suggested that the Manufacturers' Association is taking steps to improve production, perhaps it is being done.

Shri Venkatasubbaiah: May I know whether any incentives will be given by way of financial assistance for expanding or starting of new units for the manufacture of textile machinery?

Shri C. Subramaniam: Wherever necessary, financial assistance is also given.

Shrimati Savitri Nigam: Keeping in view the heavy sum that we have to lose in the form of exchange, may I know if the Government is contemplating the production of such machinery in the public sector?

Shri C. Subramaniam: We do not go in for every machinery in the public sector. Where there is already production in the private sector, it is not necessary. We have got other commitments in the public sector.

Shri Heda: Apart from the inadequacy of the manufacturing programme, is it not a fact that these units are not taking to the manufacture of improved machinery, so that the textile industry itself is in favour of more imports?

Shri C. Subramaniam: I do agree that there is demand for certain types of machines to be imported, but the quality of our manufacture is also improving now.

Shri N. Sreekantan Nair: In view of the fact that textile technology has improved and developed very fast in America, may I know whether we are only manufacturing the old type of machinery which we used to get from Great Britain, as are manufactured in Coimbatore, or whether new types are also attempted in order to meet the rest of the demand?

Shri C. Subramaniam: After all, we have to take into account the conditions prevailing in India, and taking that into account, whatever machinery is required we are manufacturing here.

Shri Dinen Bhattacharya: What is the national requirement of this textile machinery in India, and how far is it met from the production of existing factories?

Shri C. Subramaniam: It is expected that during the Third Plan the target of textile machinery required will be Rs. 22 crores per annum, and the licences issued so far would cover about Rs. 20 crores. There is a small gap.

जलपानों के इंजल इंजनों का निर्माण

*७०६. { श्री विश्वचन्द्र सेठ :
श्री रा० स० तिवारी :
श्री सुबोध हंसदा :
श्री लीलाधर कटकी :

क्या इस्पात तथा भारी उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि भारत सरकार

इस बात पर विचार कर रही है कि जहाजों के मैरीन डोजल इंजन भारत में बनाये जायें,

(ख) यदि हां, तो यह कारखाना किस स्थान पर स्थापित किया जायेगा ;

(ग) इस के लिये कितनी धनराशि की आवश्यकता है ?

(घ) क्या इस काम के लिये किसी विदेशी कम्पनी का सहयोग प्राप्त किया जाना है ;

(ङ) यदि हां, तो यह सहयोग किस आकार का तथा किन शर्तों पर प्राप्त किया जाना है ;

(च) क्या यह सच है कि प्रतिरक्षा मंत्रालय इस काम के लिये अपनी सेवायें प्रस्तुत करने को तैयार है ;

(छ) क्या सम्बन्धित मंत्रालय ने इस प्रस्ताव को स्वीकार कर लिया था ; और

(ज) यदि नहीं, तो इस के क्या कारण हैं ?

The Minister of Steel and Heavy Industries (Shri C. Subramaniam):

(a) to (h). A statement is laid on the Table of the House.

STATEMENT

(a) to (h). A proposal for the establishment of a factory for the manufacture of marine diesel engines has been under the consideration of Government for the past few years. Recently, the Cabinet has given its approval in principle for undertaking negotiations for securing collaboration from a foreign firm for the establishment of the manufacture of marine diesel engines.

The cost of the project is estimated to be of the order of Rs. 4 crores.

No decision has yet been taken about the location of the factory.

The subject is within the competence of the Ministry of Steel and Heavy Industries. The implementation of the project will be handled and processed by that Ministry. It is intended that the unit to be established will supply the needs of shipping and harbour craft as indicated by the Ministry of Transport and Communications (Department of Transport) as also the requirements of the Ministry of Defence for diesel engines for naval craft and some stationary types. The exact manner of implementation as well as the agency and location will be decided after examination by a technical committee.

It is also intended to use the facilities available in the public and private sector—e.g. foundry and forge facilities for manufacturing some components of marine diesel engines which need not therefore be manufactured in the Marine Diesel Engine factory.

Shri Subodh Hansda: I find from the statement that the location of the factory has not yet been settled. May I know the factors that are to be taken into consideration by the Government for locating this plant?

Shri C. Subramaniam: We take into account the facilities available; and taking them into account the location will have to be fixed.

Shri Subodh Hansda: From the statement I find that an Expert Committee will be appointed by Government to see how to implement this project. May I know whether this committee has been appointed or not and whether it has begun its work?

Shri C. Subramaniam: I could not catch the question.

Mr. Speaker: Nor could I. The hon. Member may speak a little more loudly and distinctly.

Shri Subodh Hansda: I am always speaking loudly; but I may perhaps be unfamiliar to the hon. Minister.

From the statement I find that an Expert Committee will be appointed by Government to see how to implement

this project and to select the location of the project. If so, may I know whether that Expert Committee has been appointed and whether it has got into working?

Shri C. Subramaniam: No; not yet.

Shri P. C. Borooah: May I know if any project report has been made for this?

Shri C. Subramaniam: No; not yet.

Shri Liladhar Kotoki: May I know if the negotiations with the foreign firm have already started; and if so, what is the name of the firm?

Shri C. Subramaniam: It is MAN firm from Germany.

Cost of Gold From Kolar Mines

*710. **Dr. L. M. Singhvi:** Will the Minister of Finance be pleased to state:

(a) the cost of gold mined at Kolar Gold Mines; and

(b) the difference between the cost of gold obtained from Kolar Gold Mines and the prices fixed by the International Monetary Fund?

The Deputy Minister in the Ministry of Finance (Shri B. R. Bhagat):

(a) During 1960-61, the average cost of mining gold was Rs. 10.32 per gramme.

(b) The difference between the average cost of acquisition of gold by the Central Government and International Monetary Fund rate was Rs. 6.17 per gramme during 1960-61.

Passage of Olympic Torch Through India

*711. **Shri Indrajit Gupta:** Will the Minister of Education be pleased to state:

(a) whether the Olympic Torch for 1964 Olympic Games at Tokyo is to be carried through India;

(b) whether the route across India has been decided; and

(c) what other arrangements are being made to ensure the successful

organisation of this historic occasion?

The Minister of Education (Dr. K. L. Shrimali): (a) Yes, Sir.

(b) The Torch is tentatively proposed to be flown by air via Delhi and Calcutta.

(c) The Indian Olympic Association, which is responsible for the arrangements, will plan out suitable programmes as soon as the route and the dates are finally decided.

Shri Indrajit Gupta: May I know the reason for this decision that on a part of the way the torch will be carried by air and not across the road?

Dr. K. L. Shrimali: The hon. Member is aware that these arrangements are being made by the Olympic Committee of Japan; and they have decided about this whole matter. I do not know what reasons weighed with the Olympic Committee of Japan. But they are responsible for all these arrangements.

Shri Indrajit Gupta: May I know whether, in this case, the Indian Olympic Association is making any attempt to find out the reason? I would like to know whether on any previous occasion of Olympic games the torch has ever been carried by air in any part of the world.

Dr. K. L. Shrimali: As far as we are aware, we had agreed to give them all the possible facilities if they decided to take the torch by the road. But, I do not exactly know the reasons which ultimately weighed with this Olympic Committee of Japan. As I said, it is for them to take the decision.

Shri Indrajit Gupta: The question has not been answered, Sir. I know.

Mr. Speaker: The hon. Member wanted to know why this departure is made, that normally the torch is carried through land but now it is being carried by air. The hon. Minister replied that we had offered every facility but that he cannot say why they did not agree to take it by road.